

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 21/7/HDB/2018
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	SREI Infrastructure Finace Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Ltd
UNDER SECTION	Sec 7 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rishav Banerjee for Srikanth Hariharan	Advocate	info@hariharanlaw.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Banday for S. Sriram	Advocate	9032416322	

Heard Shri Rishav Banerjee for Shri Srikanth Hariharan, Ld.
Counsel for the Petitioner and Shri Nitish Banday for Shri S.
Sriram, Ld. Counsel for the Respondent.

The Ld. Counsel for the Respondent is directed to submit his reply
after duly serving a copy to the other side well in advance before
the next date of hearing. The Ld. Counsel for the Petitioner is
granted liberty to file his rejoinder to the Counter to be filed in
the meanwhile. Post the case on 08.02.2018.



Member (T)

Binnu



Member (J)